

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No 159 of 2017 (SZ)

Applicant(s)

A. Palanisamy S/o Arappa Goundar,
No.2/56 D, Kanamuthankadu,
Perumannalur Post, E-B, Office,
Northpuram, Perumanallur,
Tiruppur – 641 666

Vs

Respondent(s)

The Chairman,
Tamil Nadu Pollution Control Board,
No. 76-Mount Road, Anna Salai,
Guindy, Chennai and 5 others.

Legal Practitioners for Applicant(s)

M/s K. Myilsamy

Legal Practitioners for Respondents

M/s H. Yasmeen Ali for R1 and R2
M/s E. Manoharan for R3
M/s P. Gnanasekaran for R4 and R5
M/s Stanley for R6

Note of the Registry	Orders of the Registrar
Order No.	Date: 27.07.2018 Applicant & counsel not present. No representation for respondents. For appearance both and reply of R3 to R6 call on 24.08.2018. (Tmt. Meena Satheesh) Registrar